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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

**Appeal No. 960/KB/2018**

**Present: Hon'ble Member (J), Shri M.B. Gosavi**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3<sup>RD</sup> SEPTEMBER, 2018, 10:30 A.M**

Name of the Company		Linton Suppliers Pvt. Ltd. -Vs- ROC, WB	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Kawita Prikhau, Pce

03/09/18

Linton Suppliers  
(P) Ltd.

Kawita  
Prikhau  
03/09/18

**ORDER**

Ld. Pr.CS for the Appellant company appears.

Heard. Reserved for Order.

Sd  
(M. B. Gosavi)  
Member(J)